

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1953 OF 2006

NATIONAL THERMAL PWOER CORPN. LTD.

Appellant (s)

VERSUS

SIEMENS ATKEINGESELLSCHAFT

Respondent(s)

(With office report )

Date: 15/11/2006 This Appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant(s)

Mr. G.E. Vahanvati, SG.(mentioned by)

Mr. Subramonium Prasad,Adv.

For Respondent(s)

Mr. Amit Dhingra, Adv.

Mr. Rahul Prasanna Dave,Adv.

UPON hearing counsel the Court made the following

O R D E R

List this matter on 23.11.2006.

